

CENTRAL ADMINISTRATIVE TRIBUNAL, BENCH JABALPUR, JABALPUR

Original Application No. 188 of 2003.

Jabalpur, this the 31st day of March 2003.

Hon'ble Mr. Shanker Raju - Member (Judicial)
Hon'ble Mr. R.K. Upadhyaya - Member (Admnv.)

T. Pradeep Kumar Son of Late
T. Permanand, aged about 30
years, Mentally disabled person,
through his next friend/Guardian real elder
sister Ku. Sudha D/o Late
T. Permanand, aged about
34 yrs. R/o H.No. 1105, Street No.23,
Sadar Bazar, Jabalpur.

APPLICANT

(By Advocate - Shri Manoj Sanghi)

VERSUS

1. The Union of India, through its Secretary, Ministry of Railway, New Delhi.
2. Divisional Railway Manager, Central Railway, Jabalpur.

ORDER (Oral)

By Shanker Raju - Member (Judicial) :-

The applicant who is mentally retarded son of the deceased who died and the widow was getting family pension, also died on 03/11/2001. Sister of the applicant requested the authorities in the light of the provisions contained in Family Pension Scheme of 1964 which inter-alia provides grant of family pension in the case of male and female children suffering from disorder or disability of mind, even after attaining the age of 25 years. Respondents sought certain documents from the applicant by their letter dated 14/03/2002. Immediately the documents has been furnished. Till date no final decision has been arrived at by the respondents on the family pension to the applicant being mentally retarded son.

2. Ends of justice would be duly met, if the

directions are issued to the respondents to finalise the claim of the applicant for family pension in the light of the scheme of the family pension by treating the present Original Application as a supplementary representation within 2 months from the date of receipt of the same. Let a copy of this order alongwith the representation be sent to the respondents.

U. B. Dhyaya

(R. K. UPADHYAYA)
MEMBER (A)

S. Raju
(SHANKER RAJU)
MEMBER (J)

प्रधानमंत्री से लो/ला..... लालपुर, दि.....

"SA"

..... Sanghi, Adele
..... Rep. no. 2 with serial no. 10
Ch. Secretary
2/6/03

Issued
on 2.6.03
By